

No defect w.r.t court fee (other fee) c.c of AIR and Impunged order, A.G slip Affidavit vak is being pointed out, as per declaration of Id counsel. However original Hardcopy of the brief is wanting.

Filing no.A.B.A.-8553/2020

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The State of Jharkhand

Versus

Advocate for Petitioner

Sri Sujit Kumar Singh

Defects

- (i) Aadhar pg (17) is missing.
- (ii) Duly certified T/c of pg-18 to 26 may be filed